STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF NOVEMBER, 2023.

	Form 1 List of cases e-filed during the month								
Sr No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e- filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-	-	-

	Form 2 List of cases in which e-Payment of Court fees was made during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-	
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-	

		List of cases in	n which Electronic S	Form 3 Service of Process has	taken place during the	month	
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

		List of	total no. of cases	Form 4 randomly allocated duri	ng the month	
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-

Form 5 List of cases in which Case Management Hearing was held during the month Court District Case No. Petitioner Name Vs Advocate Date of Date of case Sr. Respondent Name Registration Management No. Hearing (3) (2) (4) (5) (6) (1) (7) (8) High Court of East Khasi Meghalaya Hills Judge, Commercial Court, Shillong East Khasi Hills

				Con	ntested com		orm 6 es dispose	d during the	e month		•		
Sr. No	Court	Distri ct	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registrati on	Whether Urgent Relief was sought and Pre- Institution Mediation	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for executio n of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalay a	East Khasi Hills	-	_	_	-			-			-	-
2.	Judge, Commerci al Court, Shillong	East Khasi Hills	Commercial Arbitration Election No 4/2018	Hindustan Construction Co Ltd Vs North East Electric Power Co Itd	J. Shylla Vs VK. Jindal	29.08.2018	_	21.11.2023	-	Contested	-		-

	Form 7 Summary of Commercial Cases during the month								
Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month			
(1)	(2)	(3)	(4)	(5)	(6)	(7)			
1.	High Court of Meghalaya	East Khasi Hills							
2.	Judge, Commercial Court, Shillong	East Khasi Hills	93	5	2	96			

6(i): Mediation Data on Monthly Basis

Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Shillong Mediation Centre, Shillong.	45	6	0	4 nos (Non- Starter)	Total=47 nos. (44nos. of applications are in the pre-mediation stage and notices have been served and 3 nos. Mediation are pending)